

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/1375 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Anubha Das,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati, the 8<sup>th</sup> March, 2018.


Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. FC/Sil/2018/63 dtd. 07.03.2018.

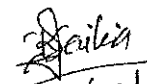
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.03.2018 along with head-quarter leave permission from the evening of 09.03.2018 till the morning of 13.03.2018 has been granted/~~rejected~~.

Yours faithfully,

 8/3/18

**JOINT REGISTRAR (VIGILANCE)**

  
07/03/18